

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3722
ANSWERED ON:19.12.2005
DEVELOPMENT OF FISH FARMING IN WATERLOGGED AREAS
Manoj Dr. K.S.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government of Kerala has submitted any project proposal for development of fish farming in water logged areas of Kerala;
- (b) if so, whether the Union Government has accorded sanction to the proposal;
- (c) if so, the details thereof; and
- (d) if not, the time by which it is likely to be sanctioned?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): Yes, Sir.

(b)to(d): Project proposal received from the State Government of Kerala was not as per the existing norms of the Centrally Sponsored Scheme on Development of Inland Fisheries and Aquaculture. The State Government has been requested to revise the proposal for submission to this Ministry. Revised proposal is still awaited from the State Government of Kerala.